

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

28 (ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2018.

NAME OF THE COMPANY: Rajeev Behl Vs. M/s. Realtech Infrastructure Ltd. & Ors.

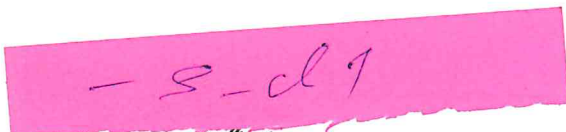
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Kirish Gandhi (Advocate).		
	For the Respondent:	Mr. Diggaj Pathak (Advocate), Ms. Shweta Sharma (Advocate).		

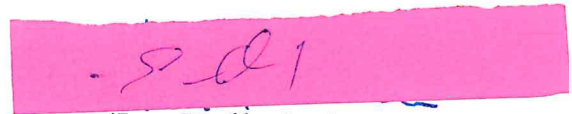
ORDER

A request for adjournment is being made by the Id. Counsel for the Petitioner on the ground that there has been a bereavement in the family of the arguing counsel.

To come up for final arguments on 16.7.2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)